

**MANUAL
OF
HIGH COURT
OF
UTTARAKHAND
UNDER
SECTION 4 (1)(b)
OF
RIGHT TO
INFORMATION
ACT, 2005**

SECTION 4(1)(b)(i)

The particulars of High Court of Uttarakhand (At Nainital), functions and duties;

Particulars: High Court of Uttarakhand

Functions: It is a Court of record as per Article 215 of the Constitution of India.

Duties: (1) Administrative,
(2) Judicial.

SECTION 4(1)(b)(ii)

The powers and duties of officers and employees of the High Court of Uttarakhand;

Powers and duties of Hon'ble Judges of the High Court: Adjudication and administrative work as per provisions of the law.

Powers & Duties of Officers of the High Court: The officers discharge their duties as per the High Court Officers and Staff (Conditions of Service & Conduct) Rules, 1976.

SECTION 4(1)(b)(iii)

The procedure followed in the decision making process, including channels of supervision and accountability;

The cases are decided as per the provisions of Law. The administrative decisions are taken by Hon'ble the Chief Justice, Full Court, Administrative Judges and other Officers of the Registry as per provision of Rules of the Court, 1952.

SECTION 4(1)(b)(iv)

The norms set for the discharge of the functions of the High Court of Uttarakhand; Rules of the Court, 1952; Laws and Judgments / Rulings of Hon'ble Supreme Court of India.

SECTION 4(1)(b)(v)

The rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions;

- (1) All the laws are applicable.
 - (2) Rules of the Court, 1952.
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SECTION 4(1)(b)(vi)

A statement of the categories of documents that are held by it or under its control;

- (1) Judicial Record.
 - (2) Administrative Record.
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SECTION 4(1)(b)(vii)

The particulars of any arrangements that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof;

That is not required as per the provisions of the law.

SECTION 4(1)(b)(viii)

A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public;
The decisions are taken by the Full Court consisting of all the Hon'ble Judges of the High Court of Uttarakhand.

SECTION 4(1)(b)(ix)

Directory of officers and employees of the High Court of Uttarakhand
(At Nainital)



**HIGH COURT OF UTTARAKHAND
NAINITAL-263002**



TELEPHONE DIRECTORY

EPBAX : (05942) - 235388

FAX : (05942) - 231692, 237721

E-mail: highcourt-ua@nic.in, hcprotocol-ua@nic.in

Website: www.highcourtofuttarakhand.gov.in

Telephonic Enquiry (I.V.R.S.): 05942-233501, 235388,

Ext: 222

HON'BLE JUDGES, HIGH COURT OF UTTARAKHAND

Name	Office	Residence	Fax
<i>Hon'ble Mr. Justice K.M. Joseph, Chief Justice, Brooke Hill Lodge, Mallital, Nainital</i>	231691	231694	231691(O) 231694(R)
<i>Hon'ble Mr. Justice V.K. Bist, Cottage No. 1, C.D.O. Block, Mallital, Nainital</i>	232775	232774	--
<i>Hon'ble Mr. Justice Sudhanshu Dhulia, Behind Pant Sadan, Mallital, Nainital</i>	232511	235548	--
<i>Hon'ble Mr. Justice Alok Singh, Bungalow No. 2, C.D.O., Mallital, Nainital</i>	239171	237151	
<i>Hon'ble Mr. Justice S.K. Gupta, Oak Park, Mallital, Nainital</i>	231695	231693	--
<i>Hon'ble Mr. Justice U.C. Dhyani, Bungalow No. 2, Oak Park, Mallital, Nainital</i>	233361	233362	--

JUDICIAL OFFICERS OF THE REGISTRY

Name	PBX-Ext.	Office	Residence
Mr. D.P.Gairola, H.J.S. Registrar General	400	232085 237721 (Fax)	231721 231721(Fax) Mob.9760455056, 9411108181
Mr. Kanta Prasad, H.J.S. Registrar (Vigilance)	414	231696	233057 Mob. 9412071044
Mr. Narender Dutt, H.J.S. Registrar (Judicial-cum-Inspection)	401	233802	231239 Mob.9411107776
Mr. Rajeev Kumar Khulbe, H.J.S. Registrar	415	231617	261618 Mob. 9456596066
Mr. Shanker Raj, H.J.S. Registrar	416	239655	233377 Mob. 9456597003
Mr. Kanwar Amninder Singh, H.J.S. Registrar (Management/Comp./Infrastructure)	402	232276	233803 Mob.9411108402
Mr. Bharat Bhushan Pandey, H.J.S. Registrar (ADR & Accounts)	403	231690	233819 Mob.9411107769
JOINT REGISTRAR			
Mr. V.C. Barthwal	405	9411107532	232803

DEPUTY REGISTRARS			
Mr. M.C. Joshi, Deputy Registrar (Record)	408	--	232354
Mr. S.P. Sharma, Deputy Registrar (Account)	406	--	--
Mr. S.S. Rautela, Deputy Registrar (Judicial)	409	--	9412086819
Mr. Ashok Joshi, Deputy Registrar (Inspection)	407	--	232296
SECRETARIATE OF HON'BLE THE CHIEF JUSTICE			
Mr. J.P. Tangwan P.P.S.	200	231691 9412084862	--
Mr. P.S.Mandrawal Joint P.P.S	211		232714
Mr. Ajay Semwal Chief Public Relation Officer	410	9412084500	
Mr. Abdul Hameed Public Relation Officer	411	9411107534	
HEAD P.S.			
Name	PBX-Ext.	Office	Residence
Mr. G.P. Dhyani Head P.S./ P.S. to Registrar General	212	232085	233071

LIBRARY

Mr. Yogesh Pant, Librarian	506	231101	9412109549
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ASSISTANT REGISTRARS

Name	PBX-Ext.	Office	Residence
Mr. K.C. Suyal Admin. B	502	--	--
Mr. H.S. Jeena Record Room	613/614	--	23364
Mr. C.S. Adhikari Criminal	610/611	--	9410907183
Mr. R.C. Kandpal Admin- A-2	501	--	239290

Mr. V.S. Pant Institution)	600/602	--	--
Mr. S.C. Tewari Admin- A	500	--	--
Mr. R.S. Chauhan Accounts	503	--	238800 9410338666
SECTION OFFICERS			
Mr. G.C. Pant Writ M.S.	605	--	231231 9411589464
Mr. B.C. Tamta Cash	504	--	9412086478
Mr. H.C. Pandey Service Section	608/609	--	9412087174
Mr. N.C. Kimari Institution	600/602	--	9412085388

Mr. V. K. Srivastava Protocol	412	231692	239263 9411107252
Mr. Neeraj Sharma Appeal-I	606		9412906537
Mr. G.S. Nagarkoti Criminal	610/611	--	9627252904
Mr. Mirtunjay Singh Appeal-II	607	--	9412086817
Mr. M.S. Sirohi Writ M.B.	604	--	9761113310
Mr. Naubhar Singh Listing	603	--	9458084943
Mr. Ashok Kumar Accounts	503	--	9411107357
Mr. Jitander Kumar Stationery	505	--	9412087708
Mr. Anil Kumar Joshi Copying	612	--	9412905976
HEAD BENCH SECRETARY			
Mr. V.C. Raturi Head B. S.	211	--	233314
MANAGEMENT SECTION			
Mr. Naveen Ch. Bhatt Management Officer	413	233826	9412905977

PROTOCOL SECTION			
Mr. Hussain Ahmed Chief Protocol Officer		--	09711119483
Mr. Jeetendra S. Pokhariya Protocol Officer	412	231692	233855 9412084861
HIGH COURT COMPUTER CENTRE			
Mr. Deep Nigam, OIC-NIC	507	236679	232898
Mr. Digvijay Pant, System Analyst	507	236679	
HIGH COURT DISPENSARY			
Allopathic	704		
Homeopathic	706		
Ayurvedic	705		
Pharmacist	704		
STATE BANK OF INDIA, HIGH COURT BRANCH, NAINITAL			
Branch Manager	701	233523	
HIGH COURT SECURITY			
Mr. R. C. Pant Security Officer/Dy. S.P.	800	--	9411594102
PWD SITE OFFICE			
PWD Camp Office, High Court	708	--	--

POST OFFICE, HIGH COURT BRANCH, NAINITAL

Post Office	702		
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ADVOCATE GENERAL/GOVERNMENT ADVOCATES

Name	Office	Residence	Fax
Mr. U. K. Uniyal, Advocate General	232498 9412085488	235393	232499
Mr. K.S. Rautela, Government Advocate	233751 9411196688	236688 235254	
Mr. Subhash Upadhayay, Chief Standing Counsel	238582 9837423377	236348	235687

ADMINISTRATOR GENERAL/OFFICIAL TRUSTEE, UTTARAKHAND HIGH COURT CAMPUS, NAINITAL STD:05942

Mr. D.P.Gairola, H.J.S. Administrator General/Official Trustee Uttarakhand	238146	233067	
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SPECIAL COUNSELS OF THE HIGH COURT

Mr. Avtar Singh Rawat, Senior Advocate		9410169128 9810169818	
Mr. Rajendra Dobhal, Senior Advocate	--	231812 232812 9837002131	--
Mr. Sharad Sharma, Senior Advocate	--	232384 9412084035	
Mr. Arvind Vashistha, Senior Advocate	--	232110 231008 9412085110	--
Mr. Lokpal Singh, Advocate		05942-232222 9837205109 9412982763	
Mr. Ramji Srivastava, Advocate		05942-232727 9412084055	
Mr. Rakesh Thapliyal, Advocate	--	232192 9837048218	--
Mr. Nandan Arya, Advocate		05942-232326 9412085326	
Mr. D.S. Patni, Advocate	--	232444 9412037136	--
Mr. Sidharat Sah, Advocate	--	235280 9412084280	--
Ms. Menka Tripathi, Advocate		05942-235569 9837088013	
Mr. Pankaj Miglani, Advocate	--	240144 9412906817	--
Mr. Shobit Saharia, Advocate	--	9837249350	--

Mr. Navnesh Negi, Advocate	--	9411743887	
Mr. Bhagwat Mehra, Advocate	--	9411198587	--

BAR COUNCIL OF UTTARAKHAND, NAINITAL

Mr. Surendra Mittal, Advocate Chairman		9412368400	
Mr. Vijay Singh, Secretary	05942-233525	9412369960	

HIGH COURT BAR ASSOCIATION, NAINITAL

Mr. K.S. Bora, President	9412982533		--
Mr. C.S. Rawat, Secretary	9412306938		--

ASSISTANT SOLICITOR GENERAL OF INDIA

Mr. Rakesh Thapliyal	9837048218		--
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SECTION 4(1)(b)(x)

The monthly remuneration received by each of the officers and employees of the High Court of Uttarakhand (At Nainital), including the system of compensation as provided in its regulations;

MONTHLY REMUNERATION RECEIVED BY HON'BLE THE CHIEF JUSTICE, HON'BLE JUDGES, OFFICERS AND OFFICIALS OF HIGH COURT ESTABLISHMENT, IN THE YEAR 2015.

(As on 01.04.2015)

Sl. No.	Name	Designation	Pay Scale/ Pay Band	Basic Pay	Grade Pay	Total Emoluments
1	Hon'ble Mr. Justice K.M.Joseph	Chief Justice	90000 (Fixed)	90000	0	210570
2	Hon'ble Mr. Justice V.K.Bist	Judge	80000 (Fixed)	80000	0	177870
3	Hon'ble Mr. Justice Sudhanshu Dhulia	Judge	80000 (Fixed)	80000	0	177870
4	Hon'ble Mr. Justice Alok Singh	Judge	80000 (Fixed)	80000	0	177870
5	Hon'ble Mr. Justice S.K.Gupta	Judge	80000 (Fixed)	80000	0	177870
6	Hon'ble Mr. Justice U.C.Dhyani	Judge	80000 (Fixed)	80000	0	177870
7	Sri D.P.Gairola	Registrar General	70290-76450	76450	0	176871
8	Sri Kanta Prasad	Registrar (Vigilance)	57700-70290	67210	0	146025
9	Sri Narender Dutt	Registrar (Judicial)	51550-63070	58930	0	146239
10	Sri Kanwar Amninder Singh	Registrar (Management)	51550-63070	55240	0	121247
11	Sri Bharat Bhushan Pandey	Registrar (Accounts)	51550-63070	55240	0	121247
12	Sri Jai Prakash Tangwan	P.P.S.	37400-67000	56120	8900	139912
13	Sri Vinod Chandra Barthwal	Joint Registrar	37400-67000	56120	8900	140497
14	Sri Mohan Chandra Joshi	Deputy Registrar	15600-39100	31500	7600	86314
15	Sri Satya Prakash Sharma	Deputy Registrar	15600-39100	31500	7600	85554
16	Sri Krishan Chandra	Asstt. Registrar	15600-39100	24430	6600	68365
17	Sri Harsh Singh Jeena	Asstt. Registrar	15600-39100	24430	6600	68365
18	Sri Chandan Singh Adhikari	Asstt. Registrar	15600-39100	24430	6600	68605
19	Sri Ashok Joshi	Deputy Registrar	15600-39100	33170	7600	89671
20	Sri Prem Singh Mandrawal	Joint P.P.S.	15600-39100	31590	7600	86160
21	Sri Sohan Singh Rautela	Deputy Registrar	15600-39100	31500	7600	85554
22	Sri Vijay Chandra Raturi	Head B.S.	15600-39100	29910	7600	82263
23	Sri Pratap Singh Negi	B.S.-1	15600-39100	30210	7600	83544
24	Sri Mahesh Chandra Upadhyaya	B.S.-1	15600-39100	30210	7600	89244
25	Sri Ramesh Chandra Kandpal	Asstt. Registrar	15600-39100	24430	6600	68365
26	Sri Vidya Sagar Pant	Asstt. Registrar	15600-39100	24430	6600	68365
27	Sri Ajay Semwal	C.P.R.O.	15600-39100	27910	6600	80519

28	Sri Tej Singh Kharola	B.S.-1	15600-39100	29350	7600	86854
29	Sri Husain Ahmed	C.P.O.	15600-39100	27910	6600	80519
30	Sri Harish Chandra Pandey	Section Officer	15600-39100	19820	5400	56498
31	Surendra Singh Gusain	B.S.-1	15600-39100	21380	6600	62052
32	Naveen Chandra Kimari	Section Officer	15600-39100	21230	5400	59417
33	Sri Mahesh Prakash	Daftari	5200-20200	9550	2000	26256
34	Sri Shambhu Ram	Daftari	5200-20200	9490	2800	28384
35	Sri Bhuwan Chandra Pathak	Daftari	5200-20200	8030	2400	24311
36	Sri Tarawan Goswami	Driver	5200-20200	10550	2800	30649
37	Sri Naresh Singh Rawat	Daftari	5200-20200	7880	2400	23861
38	Sri Kunwar Ram	A.R.O.	9300-34800	13590	4600	40858
39	Sri Pradeep Kumar Arya	Daftari	5200-20200	7880	2400	23861
40	Sri Ram Milan Yadav	Jamadar	5200-20200	7880	2400	23861
41	Sri Virendra Kumar Sharma	Jamadar	5200-20200	7540	1900	20830
42	Sri Rajnarayan Kushwaha	R.O.	9300-34800	14470	4800	43058
43	Sri Pratap Ram	Jamadar	5200-20200	7880	2400	23991
44	Sri Shiv Lal Sharma	Jamadar	5200-20200	7880	2400	22861
45	Sri Krishna Kumar Yadav	A.R.O.	9300-34800	13590	4600	40858
46	Sri Nand Lal Sahu	Jamadar	5200-20200	7820	1900	22409
47	Sri Sant Ram Maurya	Peon	5200-20200	7670	1900	21229
48	Sri Ram Ajor	Jamadar	5200-20200	7820	1900	22409
49	Sri Jitendra Kumar Chaturvedi	Daftari	5200-20200	7820	1900	22409
50	Sri Jagdish Prasad Nishad	Jamadar	5200-20200	7820	1900	22409
51	Sri Sahib Das Nishad	Jamadar	5200-20200	7820	1900	22589
52	Sri Sukh Dev Singh Rawat	Jamadar	5200-20200	7820	1900	22409
53	Sri Puran Chandra Mathpal	Peon	5200-20200	7670	1900	22229
54	Sri Subas Chandra	Jamadar	5200-20200	7820	1900	22409
55	Sri Kripal Singh Taraaji	Driver	5200-20200	9210	2400	25624
56	Sri Pradeep Chandra Naugain	Driver	5200-20200	9210	2400	26624
57	Sri Bhim Nath Gusain	Driver	5200-20200	9210	2400	26814
58	Sri Hukum Singh Jagwan	Driver	5200-20200	9210	2400	26814
59	Sri Krishana Chandra	Driver	5200-20200	9200	2400	26793
60	Sri Pradeep Bandhavkar	B.S.-II	15600-39100	17830	5400	51799
61	Sri Atulya Mani Tripathi	Review Officer	15600-39100	17870	5400	51688
62	Sri Rajesh Kumar Srivastava	Review Officer	15600-39100	17870	5400	55738
63	Sri Anurag Katiyar	Review Officer	15600-39100	17870	5400	51688
64	Sri Vivek Agarwal	Review Officer	15600-39100	17870	5400	51688
65	Sri Sanjeev Rao Bhatt	Review Officer	15600-39100	17870	5400	55738
66	Sri Deb Singh Adhikari	Driver	9300-34800	11180	4200	34669
67	Sri Govind Ballabh Pandey	Review Officer	15600-39100	17190	5400	50700
68	Sri Navin Chandra Melkani	P.S.	15600-39100	30210	7600	83304
69	Sri Suresh Chandra Tiwari	Asstt. Registrar	15600-39100	24430	6600	73735
70	Sri Girish Chandra Pant	Section Officer	15600-39100	21420	6600	67834
71	Sri Vinay Kumar Srivastava	Section Officer	15600-39100	18360	5400	53356
72	Sri Chandra Prakash Chaudhari	B.S.-1	15600-39100	29350	7600	87084
73	Sri Rajendra Singh Chauhan	Asstt. Registrar	15600-39100	24430	6600	73315
74	Sri Abdul Hamid	Section Officer	15600-39100	21270	6600	66974
75	Sri Indra Bhan	Review Officer	15600-39100	17190	5400	50280
76	Sri Dinesh Singh Bisht	B.S.-1	15600-39100	20600	6600	60977
77	Sri Roop Ram Bhatt	B.S.-1	15600-39100	20600	6600	60437
78	Sri Mritunjay Singh	Section Officer	15600-39100	18360	5400	52936
79	Sri Moolendra Singh Sirohi	Section Officer	15600-39100	18360	5400	52936
80	Sri Anil Kumar Joshi	Section Officer	15600-39100	18360	5400	52936
81	Sri Neeraj Sharma	Section Officer	15600-39100	18360	5400	52936
82	Sri Gopal Singh Nagarkoti	Section Officer	15600-39100	18360	5400	52936
83	Sri Naubhar Singh	Section Officer	15600-39100	18360	5400	52936
84	Sri Banshidhar Pandey	B.S.-II	15600-39100	17830	5400	56309
85	Sri Jetendra Kumar	Section Officer	15600-39100	18360	5400	52936
86	Sri Madan Mohan Bijalwan	B.S.-1	15600-39100	27410	7600	77088
87	Sri Ashok Kumar	Section Officer	15600-39100	18360	5400	52936
88	Smt. Smita Joshi	Review Officer	15600-39100	17190	5400	54330

89	Smt. Mamta Papney	Review Officer	15600-39100	17190	5400	50280
90	Sri Ajay Kumar Yadav	Peon	5200-20200	7650	1900	22058
91	Sri Chandra Shekhar Pandey	R.O.	9300-34800	14470	4800	46658
92	Sri Pankaj Bhatt	R.O.	9300-34800	14470	4800	46658
93	Sri Anil Singh Mehra	Peon	5200-20200	7650	1900	22483
94	Sri Bishan Lal Sah	Peon	5200-20200	7650	1900	21058
95	Sri Bahadur Singh Adhikari	A.R.O.	9300-34800	13590	4600	40988
96	Sri Pan Singh Rawat	Peon	5200-20200	7650	1900	21058
97	Sri Brijesh Naugain	R.O.	9300-34800	14470	4800	46658
98	Sri Kundan Singh	Peon	5200-20200	7650	1900	21058
99	Sri Devendra Singh	Driver	5200-20200	7090	1900	19908
100	Sri Bhupal Singh	Peon	5200-20200	7650	1900	22188
101	Sri Naveen Chandra Bhatt	R.O.	9300-34800	14470	4800	46658
102	Sri Pradeep Kumar Singh	Peon	5200-20200	7650	1900	21058
103	Sri Dhananjay Pouranik	A.R.O.	9300-34800	13590	4600	40988
104	Sri Rakesh Singh Chauhan	Peon	5200-20200	7650	1900	21058
105	Sri Virendra Singh Adhikari	Peon	5200-20200	7650	1900	21058
106	Sri Hari Prasad Belwal	A.R.O.	9300-34800	13590	4600	40988
107	Sri Rajan Singh Bisht	A.R.O.	9300-34800	13590	4600	40858
108	Sri Prakash Joshi	R.O.	9300-34800	14470	4800	46658
109	Sri Gopal Singh Negi	A.R.O.	9300-34800	13590	4600	40858
110	Sri Ram Sudhar Verma	Review Officer	15600-39100	17190	5400	50740
111	Sri Deepak Kumar Bisht	Electrician	5200-20200	8870	2400	26720
112	Sri Hem Chandra Pant	Peon	5200-20200	7650	1900	22483
113	Sri Suresh Chandra Joshi	R.O.	9300-34800	14160	4800	42896
114	Sri Bhim Singh Jalal	Mali	5200-20200	7650	1900	21058
115	Sri Rajesh Kumar Arya	A.R.O.	9300-34800	13590	4600	40858
116	Sri Prem Prakash	Mali	5200-20200	6580	1800	18578
117	Sri Robin Kumar	Sweeper	5200-20200	7650	1900	22058
118	Sri Narendra Singh	Driver	5200-20200	9210	2400	26624
119	Sri Shiv Nath Goswami	Peon	5200-20200	7940	1900	22788
120	Sri Ganesh Prasad Dhyani	Head P.S.	15600-39100	31090	7600	90405
121	Sri Bipin Chandra Tamta	Section Officer	15600-39100	20690	6600	60823
122	Smt. Mamtesh	Review Officer	15600-39100	17860	5400	51667
123	Sri Jamboo Kumar Jain	P.A.	15600-39100	19840	5400	60010
124	Smt. Anju Sharma	Review Officer	15600-39100	17860	5400	51667
125	Sri Jeetendra Singh Pokharia	Protocol Officer	15600-39100	18240	5400	52648
126	Sri Bhuwan Chandra Pathak	Review Officer	15600-39100	17860	5400	51667
127	Sri Gurpreet Singh	P.S.	15600-39100	27620	7600	77522
128	Sri Mohit Kumar Kanojia	P.S.	15600-39100	26390	7600	74976
129	Sri Himanshu Negi	P.S.	15600-39100	26390	7600	74976
130	Sri Laxman Singh Rawat	P.S.	15600-39100	26390	7600	74976
131	Sri Niti Raj Singh Aswal	P.S.	15600-39100	26390	7600	74976
132	Sri Diwan Singh Jeena	A.R.O.	9300-34800	13590	4600	44308
133	Sri Rama Kant Sharma	A.R.O.	9300-34800	14160	4800	42569
134	Sri Nand Kunwar	Peon	5200-20200	7650	1900	21058
135	Sri Ganesh Chandra	A.R.O.	9300-34800	13590	4600	40858
136	Sri Govind Raj Arya	Peon	5200-20200	7650	1900	21058
137	Mohd. Tariq	Peon	5200-20200	7650	1900	21058
138	Sri Mukesh-I	Sweeper	5200-20200	7650	1900	23483
139	Sri Mukesh-II	Sweeper	5200-20200	7650	1900	22058
140	Sri Govind Ballabh	Driver	5200-20200	9200	2400	25793
141	Sri Mool Chand Sharma	Driver	5200-20200	9200	2400	26793
142	Sri Harish Singh	Peon	5200-20200	7650	1900	22058
143	Sri Vipin Chandra	Peon	5200-20200	7650	1900	22188
144	Sri Balbir Singh	A.R.O.	9300-34800	13590	4600	40858
145	Sri Bhagirath Tiwari	Peon	5200-20200	7650	1900	21238
146	Sri Shekhar Chandra Bhagat	Peon	5200-20200	7370	1800	21563
147	Sri Rajeew Dang	P.S.	15600-39100	26390	7600	80676
148	Sri Pravindra Singh Rathaur	P.S.	15600-39100	26390	7600	74976
149	Sri Satyendra Kumar Sharma	P.S.	15600-39100	21510	7600	64875

150	Sri Shiv Prasad	P.S.	15600-39100	20650	6600	61201
151	Sri Subodh Kumar	Console Operator	9300-34800	12590	4200	40877
152	Sri Sanjay Kumar Batra	Console Operator	9300-34800	12590	4200	37727
153	Sri Man Singh	Console Operator	9300-34800	12590	4200	37727
154	Sri Rajnish Jindal	Console Operator	9300-34800	12590	4200	37727
155	Sri Prakash Chandra Pandey	Review Officer	15600-39100	18490	5400	57021
156	Sri Deepak Kumar Bhasin	Review Officer	15600-39100	18490	5400	57021
157	Sri Rajendra Singh Deopa	Review Officer	15600-39100	18490	5400	57481
158	Sri Kailash Chandra	Review Officer	15600-39100	18490	5400	57021
159	Sri Alok Tripathi	Review Officer	15600-39100	18490	5400	52971
160	Sri Bhuwan Chandra Arya	Review Officer	15600-39100	18490	5400	57021
161	Smt. Deepa Mathpal	Review Officer	15600-39100	17190	5400	50280
162	Sri Viswa Mohan Sati	Review Officer	15600-39100	17190	5400	54330
163	Sri Himanshu Bhatt	Review Officer	15600-39100	17190	5400	54330
164	Smt. Pritee Bajpai	Review Officer	15600-39100	17190	5400	50280
165	Smt. Sangeeta Tyagi	Review Officer	15600-34800	17190	5400	50280
166	Sri Vipin Chandra Joshi	Review Officer	15600-39100	17190	5400	54330
167	Sri Kundan Singh Dhaila	Review Officer	15600-39100	17190	5400	54330
168	Sri Ashutosh Bhatt	Review Officer	15600-39100	17190	5400	50280
169	Smt. Alpana Tripathi	Review Officer	15600-39100	17190	5400	50280
170	Sri Sanjay Sati	Review Officer	15600-39100	17190	5400	50280
171	Sri Sanjeev Kumar	Review Officer	15600-39100	17190	5400	50280
172	Sri Jitendra Singh Panwar	Review Officer	15600-39100	17190	5400	54330
173	Smt. Ekta Patiyal	Review Officer	15600-39100	17190	5400	54330
174	Sri Kailash Giri	Review Officer	15600-39100	17190	5400	54330
175	Smt. Ranjana Manoj Singh	Review Officer	9300-34800	13900	4800	45478
176	Sri Santosh Kumar Arya	Review Officer	15600-39100	15600	5400	51039
177	Sri Rajeev Kumar Tewari	Review Officer	15600-39100	17190	5400	54330
178	Sri Akhilesh Chandra Rai	A.R.O.	9300-34800	13590	4600	40858
179	Sudheesh Chandra	Driver	5200-20200	9200	2400	26793
180	Ganga Joshi	Peon	5200-20200	7650	1900	21058
181	Km. Sugata Dhaundiyal	Review Officer	9300-34800	17810	4800	48563
182	Sri Anil Chandra	Review Officer	9300-34800	17810	4800	48563
183	Sri Dinesh Chandra Singh Sethwal	Review Officer	15600-39100	17190	5400	50280
184	Sri Diwan Singh Bisht	Review Officer	15600-39100	17190	5400	50280
185	Sri Girish Chandra	Peon	5200-20200	7370	1800	20213
186	Sri Lalit Chandra Joshi	Peon	5200-20200	7370	1800	21563
187	Sri Deepak Kumar	Peon	5200-20200	7370	1800	20343
188	Sri Surya Prakash Thapliyal	Peon	5200-20200	7370	1800	21213
189	Sri Mahendra Singh Bisht	Peon	5200-20200	7370	1800	21213
190	Sri Vikramaditya Patel	Peon	5200-20200	7370	1800	20213
191	Sri Kailash Chandra Pathak	Peon	5200-20200	7370	1800	21213
192	Sri Pratap Singh Adhikari	Peon	5200-20200	7370	1800	20213
193	Sri Puran Chandra Joshi	Plumber	5200-20200	7370	1800	21563
194	Sri Anil Kumar	Sweeper	5200-20200	7370	1800	21213
195	Sri Hayat Singh	Driver	5200-20200	8950	2400	25086
196	Sri Chandra Shekhar	Type Writer Mech.	5200-20200	8610	1900	23055
197	Sri Yogesh Pant	Librarian	15600-39100	26530	6600	77662
198	Sri Dinesh Ram	Mali	5200-20200	7100	1800	22496
199	Sri Ramesh Chandra Tewari	Peon	5200-20200	7100	1800	21496
200	Sri Gopal Datt Joshi	Peon	5200-20200	7100	1800	22626
201	Sri Shiv Singh Rautela	Peon	5200-20200	7100	1800	21496
202	Sri Pawan Singh Adhikari	Peon	5200-20200	7100	1800	21496
203	Sri Ashok Chandra Upadhyay	Peon	5200-20200	7100	1800	22496
204	Sri Anand Prakash	Peon	5200-20200	7100	1800	23846
205	Sri Harsh Mani Belwal	Peon	5200-20200	7100	1800	22496
206	Sri Prem Chand	Peon	5200-20200	7100	1800	21496
207	Sri Rajesh Kumar	Watchman	5200-20200	7100	1800	23846
208	Sri Lalit Goswami	Peon	5200-20200	7100	1800	22496
209	Sri Shamsher Singh Rana	Peon	5200-20200	7100	1800	22846
210	Sri Narendra Singh Negi	Watchman	5200-20200	7100	1800	21496

211	Sri Prakash Chandra Pathak	Peon	5200-20200	7100	1800	22846
212	Sri Laxman Nath Goswami	Driver	5200-20200	7090	1900	22769
213	Sri Prakash Lal	Watchman	5200-20200	7100	1800	22626
214	Sri Rajendra Singh Sammal	Peon (suspended)	5200-20200	3550	900	11098
215	Sri Anand Singh Rautela	Peon	5200-20200	7100	1800	22496
216	Sri Deepak Joshi	Peon	5200-20200	7100	1800	22846
217	Sri Inder Lal	Peon	5200-20200	7100	1800	22496
218	Sri Manoj Gond	Peon	5200-20200	7100	1800	22496
219	Sri Dwarika Prasad Sharma	Peon	5200-20200	7100	1800	22496
220	Sri Danish	Peon	5200-20200	7100	1800	22846
221	Sri Dalip Ram	Peon	5200-20200	7100	1800	21496
222	Sri Manoj Singh Negi	Peon	5200-20200	7100	1800	22496
223	Sri Ajay Kumar Bhatt	Peon	5200-20200	7100	1800	21626
224	Sri Naveen Chandra Joshi	Watchman	5200-20200	7100	1800	21496
225	Sri Pratap Singh Garia	Peon	5200-20200	7100	1800	22496
226	Sri Dan Singh Bargali	Peon	5200-20200	7100	1800	22496
227	Sri Rajesh Kumar	Peon	5200-20200	7100	1800	21496
228	Sri Mohd. Yunus	Painter	5200-20200	7100	1800	23846
229	Sri Girish Chandra Upreti	Peon	5200-20200	7100	1800	21606
230	Sri Umesh Chandra Pandey	Peon	5200-20200	7100	1800	21496
231	Sri Urba Datt	Peon	5200-20200	7100	1800	21496
232	Sri Bhupal Singh Negi	Peon	5200-20200	7100	1800	21496
233	Sri Dinesh Ram	Watchman	5200-20200	7100	1800	21496
234	Sri Deepak Gunwant	Driver	5200-20200	7930	1900	25107
235	Sri Girish Chandra Petshali	Driver	5200-20200	7930	1900	24682
236	Sri Chitra Bahadur Rana	Peon	5200-20200	7100	1800	21496
237	Sri Rajendra Prasad	Watchman	5200-20200	7100	1800	22496
238	Sri Prabodh Kumar	P.A.	15600-39100	18330	5400	57746
239	Sri Avneet Kumar Singh	P.A.	15600-39100	18330	5400	57746
240	Km. Arti	P.A.	15600-39100	18330	5400	57746
241	Smt. Rajini Gusain	P.A.	15600-39100	16950	5400	54605
242	Sri Digvijay Pant	System Analyst	15600-39100	19690	5400	64733
243	Sri Shailesh Bisht	Console Operator	5200-20200	10810	2800	35244
244	Sri Pranay Prakash Tewari	A.R.O.	9300-34800	13590	4600	48073
245	Sri Aditya Rathi	Console Operator	5200-20200	10810	2800	35244
246	Sri Pankaj Bhatt	Console Operator	5200-20200	10810	2800	35244
247	Sri Surendra Kumar	E.P.B.X Operator	5200-20200	10810	2800	33144
248	Sri Kailash Chandra Bhatt	A.R.O.	9300-34800	11220	4600	42677
249	Sri Jagat Pal Singh Aswal	E.P.B.X Operator	5200-20200	10810	2800	35244
250	Sri Bishan Ram	Peon	5200-20200	6580	1800	21313
251	Sri Raghuvveer Singh Negi	Peon	5200-20200	6580	1800	21313
252	Sri Umesh Kumar	Peon	5200-20200	6580	1800	21313
253	Sri Dinesh Arya	Watchman	5200-20200	6580	1800	21663
254	Sri Gokal Singh	Peon	5200-20200	6580	1800	21313
255	Sri Shiv Kumar Sharma	Peon	5200-20200	6580	1800	20313
256	Sri Ravi Kumar	Peon	5200-20200	6580	1800	21313
257	Sri Manoj Kumar Sharma	Peon	5200-20200	6580	1800	20313
258	Sri Narendra Singh Phartiyal	Peon	5200-20200	6580	1800	21313
259	Sri Narendra Kumar	Peon	5200-20200	6580	1800	20313
260	Sri Rajesh Kumar Maurya	Farrash	5200-20200	6580	1800	21313
261	Sri Ashok Kumar Prajapati	Peon	5200-20200	6580	1800	21313
262	Sri Bahid Husain	Farrash	5200-20200	6580	1800	20313
263	Sri Bhupendra Singh	Peon	5200-20200	6580	1800	21313
264	Sri Vijay Singh Sajwan	Peon	5200-20200	6580	1800	21313
265	Sri Dhan Singh Thapa	Peon	5200-20200	6580	1800	21313
266	Sri Manoj Kumar	Peon	5200-20200	6580	1800	21313
267	Sri Om Prakash	Driver	5200-20200	7090	1900	22769
268	Sri Kamlesh Kumar	Peon	5200-20200	6580	1800	20443
269	Sri Deepak Tyagi	A.R.O.	9300-34800	13590	4600	48073
270	Sri Anoop Mehra	A.R.O.	9300-34800	13590	4600	48073
271	Km. Akvindra Kaur	A.R.O.	9300-34800	13590	4600	48073

272	Sri Piyush Kumar	A.R.O.	9300-34800	13590	4600	48073
273	Smt. Manju Lata	A.R.O.	9300-34800	13590	4600	48073
274	Sri Mahak Singh	A.R.O.	9300-34800	13590	4600	48073
275	Sri Jeetendra Shobraj	A.R.O.	9300-34800	13590	4600	48073
276	Sri Amit Chandra Binjola	A.R.O.	9300-34800	13590	4600	48073
277	Km. Archana Tiwari	A.R.O.	9300-34800	13590	4600	44623
278	Sri Himanshu Kumar	A.R.O.	9300-34800	13590	4600	48073
279	Sri Neeraj Kumar	A.R.O.	9300-34800	13590	4600	48073
280	Sri Sanjay Prakash	A.R.O.	9300-34800	13590	4600	48073
281	Sri Mahendra Singh	A.R.O.	9300-34800	13590	4600	44623
282	Smt. Ganga Brijwal	A.R.O.	9300-34800	13590	4600	48073
283	Sri Harish Lal Sah	A.R.O.	9300-34800	13590	4600	48073
284	Sri Amulya Bisht	A.R.O.	9300-34800	13590	4600	48073
285	Sri Dev Ashish Sah	A.R.O.	9300-34800	13590	4600	44623
286	Sri Ashish Kumar Gururani	A.R.O.	9300-34800	13590	4600	48073
287	Sri Manish Chandra	A.R.O.	9300-34800	13590	4600	48073
288	Smt. Bhawana Bhardwaj	A.R.O.	9300-34800	13590	4600	48073
289	Sri Brij Mohan Arya	A.R.O.	9300-34800	13590	4600	44308
290	Sri Deep Chandra Maulekhi	A.R.O.	9300-34800	13590	4600	48073
291	Km. Parul Verma	P.A.	15600-39100	16290	5400	53101
292	Km. Naheed Parveen	P.A.	15600-39100	16290	5400	57151
293	Sri Jitendra Mohan	P.A.	15600-39100	16290	5400	53101
294	Sri Arpan Jaiswal	P.A.	15600-39100	16290	5400	53101
295	Sri Sanjay Kanojia	P.A.	15600-39100	16290	5400	57151
296	Sri Devendra Singh	Peon	5200-20200	7370	1800	22111
297	Sri Dinesh Chandra Arya	Carpainter	5200-20200	7370	1800	22111
298	Sri Munna Lal	P.A.	15600-39100	15650	5400	55694
299	Sri Kaushal Kishor Sharma	P.A.	15600-39100	15650	5400	56114
300	Sri Anand Singh Dhakriyal	P.A.	15600-39100	15650	5400	55694
301	Smt. Mamta Rani	P.A.	15600-39100	15650	5400	55694
302	Sri Ram Rath	Peon	5200-20200	5860	1800	18583
303	Sri Yogesh Kumar Sharma	Peon	5200-20200	5860	1800	19583
304	Sri Chandra Shekhar	Peon	5200-20200	5860	1800	20933
305	Sri Balwant Singh Rawat	Peon	5200-20200	5860	1800	19933
306	Sri Chandan Kumar Mahaldar	Peon	5200-20200	5860	1800	19933
307	Sri Vinod Singh	Peon	5200-20200	5860	1800	18583
308	Sri Prakash Chandra Joshi	Peon	5200-20200	5860	1800	19583
309	Sri Krishna Chandra	Peon	5200-20200	5860	1800	19583
310	Sri Gopal Joshi	Peon	5200-20200	5860	1800	19933
311	Sri Amitava Sanyal	Peon	5200-20200	5860	1800	18583
312	Sri Meer Alam	Peon	5200-20200	5960	1800	23515
313	Sri Ved Pal	Peon	5200-20200	6440	1800	24804
314	Ms. Deepti Sharma	A.R.O.	9300-34800	12540	4600	44570
315	Sri Ankit Rawat	P.A.	9300-34800	13900	4800	45671
316	Sri Siddharth Kumar	P.A.	9300-34800	13900	4800	45671
317	Sri Nitesh Rawat	P.A.	9300-34800	13900	4800	45671
318	Sri Shamshad Hussain	P.A.	9300-34800	13900	4800	49542
319	Sri Nadim Alam	P.A.	9300-34800	13900	4800	49542
320	Sri Deepak Kumar Pandey	P.A.	9300-34800	13900	4800	49542
321	Sri Ravi Srivastava	P.A.	9300-34800	13900	4800	45671

Dated:- April 2015.

Place:- Nainital

SECTION 4(1)(b)(xi)

The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made;

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-03-District & Sessions Judge for the financial year 2015-2016

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	35000000	31400000	36000000
2	02-Wages	2000000	1445000	555000
3	03-D.A.	40000000	35796000	42040000
4	04-T.A.	2000000	1540000	460000
5	05-T.T.A.	4000000	0	4000000
6	06-O.A.	40000000	34540000	5460000
7	07-Honoraria	0	0	0
8	08-Office Expenses	7000000	5100000	1900000
9	09-Electricity Charges	8000000	5450000	2550000
10	10-Water Tax	500000	361000	139000
11	11-Purchase of stationery & printing of forms	2000000	1320000	680000
12	12-Office Furniture & Equipment	2500000	0	2500000
13	13-Telephone Charges	2800000	2050000	750000
14	14-Purchase of Staff Car	4000000	0	4000000
15	15-Maintenance of staff car & purchase of fuel	7500000	5400000	2100000
16	16-Payment for Professional & Special Services	5000000	3800000	1200000
17	17-Rent & Taxes	2500000	1795000	705000
18	22-Sumptuary Allowance	200000	115000	85000
19	25-Minor Construction Works	5000000	0	5000000
20	26-Machines & Furnishing/Equipment & Plant	4000000	0	4000000
21	27-Medical Reimbursement	5500000	3000000	2500000
22	29-Maintenance	5000000	495000	4505000
23	42-Other Expenses	250000	175000	75000
24	44-Training Expenses	0	0	0
25	45-L.T.C.	800000	0	800000
26	46-Purchase of Computer Hardware/Software	800000	0	800000
27	47-Maint. of Comp. & purchase of stationery	1000000	850000	150000
	Total	862350000	739396000	122954000

Place: Nainital

Dated: April ..., 2015.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-108-Criminal Court-03-Regular Establishment for the financial year 2015-2016

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	50000000	48800000	1200000
2	02-Wages	0	0	0
3	03-D.A.	59000000	57584000	1416000
4	04-T.A.	350000	167000	183000
5	05-T.T.A.	600000	0	600000
6	06-O.A.	6000000	5856000	144000
7	07-Honoraria	0	0	0
8	08-Office Expenses	300000	165000	135000

9	09-Electricity Charges	200000	80000	120000
10	10-Water Tax	20000	4000	16000
11	11-Purchase of stationery & printing of forms	250000	145000	105000
12	12-Office Furniture & Equipment	300000	0	300000
13	13-Telephone Charges	400000	300000	100000
14	14-Purchase of Staff Car	1000	0	1000
15	15-Maintenance of staff car & purchase of fuel	1800000	1100000	700000
16	16-Payment for Professional & Special Services	300000	150000	150000
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	10000	0	10000
19	25-Minor Construction Works	0	0	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	700000	200000	500000
22	29-Maintenance	40000	0	40000
23	42-Other Expenses	150000	135000	15000
24	44-Training Expenses	0	0	0
25	45-L.T.C.	100000	0	100000
26	46-Purchase of Computer Hardware/Software	100000	0	100000
27	47-Maint. of Comp. & purchase of stationery	100000	87000	13000
Total		120721000	114773000	5948000

Place: Nainital

Dated: April ..., 2015.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-04-Family Court for the financial year 2015-2016

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	18000000	16600000	1400000
2	02-Wages	100000	74000	26000
3	03-D.A.	21000000	19256000	1744000
4	04-T.A.	300000	300000	0
5	05-T.T.A.	400000	0	400000
6	06-O.A.	2500000	2158000	342000
7	07-Honoraria	0	0	0
8	08-Office Expenses	350000	190000	160000
9	09-Electricity Charges	200000	70000	130000
10	10-Water Tax	50000	35000	15000
11	11-Purchase of stationery & printing of forms	130000	100000	30000
12	12-Office Furniture & Equipment	150000	0	150000
13	13-Telephone Charges	200000	180000	20000
14	14-Purchase of Staff Car	800000	0	800000
15	15-Maintenance of staff car & purchase of fuel	600000	600000	0
16	16-Payment for Professional & Special Services	900000	900000	0
17	17-Rent & Taxes	100000	100000	0
18	22-Sumptuary Allowance	0	0	0
19	25-Minor Construction Works	50000	0	50000
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	200000	200000	0
22	29-Maintenance	80000	0	80000
23	42-Other Expenses	60000	50000	10000
24	44-Training Expenses	0	0	0
25	45-L.T.C.	150000	0	150000
26	46-Purchase of Computer Hardware/Software	100000	0	100000
27	47-Maint. of Comp. & purchase of stationery	60000	60000	0
Total		46480000	40873000	5607000

Place: Nainital

Dated: April ..., 2015.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-06-Court of Railway Magistrate for the financial year 2015-2016

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/available budget
1	01-Pay	2200000	2200000	0
2	02-Wages	0	0	0
3	03-D.A.	2640000	2640000	0
4	04-T.A.	15000	15000	0
5	05-T.T.A.	50000	50000	0
6	06-O.A.	300000	300000	0
7	07-Honoraria	0	0	0
8	08-Office Expenses	30000	30000	0
9	09-Electricity Charges	5000	5000	0
10	10-Water Tax	5000	5000	0
11	11-Purchase of stationery & printing of forms	40000	40000	0
12	12-Office Furniture & Equipment	40000	40000	0
13	13-Telephone Charges	10000	10000	0
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	80000	80000	0
16	16-Payment for Professional & Special Services	0	0	0
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	0	0	0
19	25-Minor Construction Works	0	0	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	50000	50000	0
22	29-Maintenance	0	0	0
23	42-Other Expenses	10000	10000	0
24	44-Training Expenses	0	0	0
25	45-L.T.C.	25000	25000	0
26	46-Purchase of Computer Hardware/Software	60000	60000	0
27	47-Maint. of Comp. & purchase of stationery	50000	50000	0
Total		5610000	5610000	0

Place: Nainital

Dated: April ..., 2015.

Total budget sanctioned by the Government for whole financial year under grant no. 04, head of account 2014-Administration of Justice-102-High Court-03-High Court for the financial year 2015-2016

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	01-Pay	115000000		
2	02-Wages	2000000		
3	03-D.A.	135700000		
4	04-T.A.	1350000		
5	05-T.T.A.	1200000		
6	06-O.A.	16000000		
7	07-Honoraria	100000		
8	08-Office Expenses	7500000		
9	09-Electricity Charges	3500000		
10	10-Water Tax	500000		
11	11-Purchase of stationery & printing of forms	2000000		

12	12-Office Furniture & Equipment	2200000		
13	13-Telephone Charges	1400000		
14	14-Purchase of Staff Car	1000000		
15	15-Maintenance of staff car & purchase of fuel	4500000		
16	16-Payment for Professional & Special Services	7000000		
17	17-Rent & Taxes	100000		
18	22-Sumptuary Allowance	400000		
19	25-Minor Construction Works	5000000		
20	26-Machines & Furnishing/Equipment & Plant	1500000		
21	27-Medical Reimbursement	3000000		
22	29-Maintenance	6500000		
23	42-Other Expenses	1000000		
24	44-Training Expenses	150000		
25	45-L.T.C.	3500000		
26	46-Purchase of Computer Hardware/Software	3000000		
27	47-Maint. of Comp. & purchase of stationery	1500000		
	Total	326600000		

Place: Nainital

Dated: April ..., 2015.

Total budget sanctioned by the Government for current financial year under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-00-05-for the compensation for Judicial Buildings for the financial year 2015-2016

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	42-Other Expenses	0		
	Total	0		

Place: Nainital

Dated: April ..., 2015.

Total budget sanctioned/released by the Government for current financial year under grant no. 04, head of account 2014-Administration of Justice-800-Other Expenses-00-01-Centrally Planned/Centrally Sponsored Scheme, on the recommendation of 13th Finance Commission for the financial year 2015-2016

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	03-13वें वित्त आयोग की संस्तुति के क्रम में प्रातःकालीन एवं सांयकालीन न्यायालय 42-अन्य व्यय	0		
2	08-13वें वित्त आयोग की संस्तुति के क्रम में विरासत भवनों का अनुरक्षण 29-अनुरक्षण	0		
3	11-13वें वित्त आयोग की संस्तुति के क्रम में न्यायालय प्रबन्धक 42-अन्य व्यय	0		
	Total	0		

Place: Nainital

Dated: April ..., 2015.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-03-District & Sessions Judge for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	324404000	284142751	40261249
2	02-Wages	1950000	1412409	537591
3	03-D.A.	355200000	270573948	84626052
4	04-T.A.	1990000	1569722	420278
5	05-T.T.A.	4000000	3170488	829512
6	06-O.A.	43900000	38381012	5518988
7	07-Honoraria	0	0	0
8	08-Office Expenses	8900000	8659538	240462
9	09-Electricity Charges	8000000	5507111	2492889
10	10-Water Tax	600000	338705	261295
11	11-Purchase of stationery & printing of forms	2360000	2304070	55930
12	12-Office Furniture & Equipment	11900000	11514317	385683
13	13-Telephone Charges	3000000	2474388	525612
14	14-Purchase of Staff Car	3000000	0	3000000
15	15-Maintenance of staff car & purchase of fuel	10975000	9526163	1448837
16	16-Payment for Professional & Special Services	9000000	7895509	1104491
17	17-Rent & Taxes	4000000	1967645	2032355
18	22-Sumptuary Allowance	200000	151292	48708
19	25-Minor Construction Works	2000000	1512000	488000
20	26-Machines & Furnishing/Equipment & Plant	1000	0	1000
21	27-Medical Reimbursement	5500000	3855431	1644569
22	29-Maintenance	13100000	13061995	38005
23	42-Other Expenses	550000	209073	340927
24	44-Training Expenses	0	0	0
25	45-L.T.C.	800000	121113	678887
26	46-Purchase of Computer Hardware/Software	1700000	613946	1086054
27	47-Maint. of Comp. & purchase of stationery	2000000	1837300	162700
Total		819030000	670799926	148230074

Place: Nainital

Dated: April ..., 2015.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-108-Criminal Court-03-Regular Establishment for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	50000000	44762382	5237618
2	02-Wages	0	0	0
3	03-D.A.	52400000	42344416	10055584
4	04-T.A.	350000	164873	185127
5	05-T.T.A.	600000	541329	58671
6	06-O.A.	6650000	6113469	536531
7	07-Honoraria	0	0	0
8	08-Office Expenses	300000	284069	15931
9	09-Electricity Charges	200000	43930	156070
10	10-Water Tax	20000	1694	18306
11	11-Purchase of stationery & printing of forms	400000	267152	132848
12	12-Office Furniture & Equipment	3650000	917007	2732993
13	13-Telephone Charges	600000	417212	182788

14	14-Purchase of Staff Car	1300000	1278568	21432
15	15-Maintenance of staff car & purchase of fuel	2800000	2003536	796464
16	16-Payment for Professional & Special Services	300000	148444	151556
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	10000	0	10000
19	25-Minor Construction Works	0	0	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	800000	340807	459193
22	29-Maintenance	40000	0	40000
23	42-Other Expenses	150000	88665	61335
24	44-Training Expenses	0	0	0
25	45-L.T.C.	100000	0	100000
26	46-Purchase of Computer Hardware/Software	100000	0	100000
27	47-Maint. of Comp. & purchase of stationery	150000	79668	70332
Total		120920000	99797221	21122779

Place: Nainital

Dated: April ..., 2015.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-04-Family Court for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	17000000	14556654	2443346
2	02-Wages	75000	49561	25439
3	03-D.A.	18700000	13658382	5041618
4	04-T.A.	350000	340092	9908
5	05-T.T.A.	350000	202412	147588
6	06-O.A.	2570000	2291463	278537
7	07-Honoraria	0	0	0
8	08-Office Expenses	450000	355147	94853
9	09-Electricity Charges	200000	34023	165977
10	10-Water Tax	50000	27325	22675
11	11-Purchase of stationery & printing of forms	170000	146721	23279
12	12-Office Furniture & Equipment	885000	671778	213222
13	13-Telephone Charges	260000	214412	45588
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	850000	776768	73232
16	16-Payment for Professional & Special Services	1800000	1400745	399255
17	17-Rent & Taxes	200000	149516	50484
18	22-Sumptuary Allowance	0	0	0
19	25-Minor Construction Works	50000	0	50000
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	536000	483953	52047
22	29-Maintenance	80000	0	80000
23	42-Other Expenses	60000	0	60000
24	44-Training Expenses	0	0	0
25	45-L.T.C.	150000	7214	142786
26	46-Purchase of Computer Hardware/Software	300000	289235	10765
27	47-Maint. of Comp. & purchase of stationery	250000	75443	174557
Total		45336000	35730844	9605156

Place: Nainital

Dated: April ..., 2015.

Statement showing total sanctioned budget by the Government for whole financial year, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-06-Court of Railway Magistrate for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	2000000	1559353	440647
2	02-Wages	0	0	0
3	03-D.A.	2200000	1471494	728506
4	04-T.A.	10000	0	10000
5	05-T.T.A.	50000	0	50000
6	06-O.A.	220000	196607	23393
7	07-Honoraria	0	0	0
8	08-Office Expenses	60000	28055	31945
9	09-Electricity Charges	10000	0	10000
10	10-Water Tax	5000	0	5000
11	11-Purchase of stationery & printing of forms	40000	39601	399
12	12-Office Furniture & Equipment	30000	0	30000
13	13-Telephone Charges	15000	7611	7389
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	80000	0	80000
16	16-Payment for Professional & Special Services	0	0	0
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	0	0	0
19	25-Minor Construction Works	0	0	0
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	50000	0	50000
22	29-Maintenance	0	0	0
23	42-Other Expenses	10000	946	9054
24	44-Training Expenses	0	0	0
25	45-L.T.C.	25000	0	25000
26	46-Purchase of Computer Hardware/Software	60000	0	60000
27	47-Maint. of Comp. & purchase of stationery	55000	26050	28950
Total		4920000	3329717	1590283

Place: Nainital

Dated: April ..., 2015.

Total budget sanctioned by the Government for whole financial year under grant no. 04, head of account 2014-Administration of Justice-102-High Court-03-High Court for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	01-Pay	100050000	85835910	14214090
2	02-Wages	6700000	6295697	404303
3	03-D.A.	118855000	80112980	38742020
4	04-T.A.	1350000	667965	682035
5	05-T.T.A.	1000000	430251	569749
6	06-O.A.	13886000	12420443	1465557
7	07-Honoraria	100000	0	100000
8	08-Office Expenses	7000000	6992832	7168
9	09-Electricity Charges	4500000	2812901	1687099
10	10-Water Tax	800000	563859	236141
11	11-Purchase of stationery & printing of forms	2600000	2130037	469963
12	12-Office Furniture & Equipment	5500000	4335158	1164842
13	13-Telephone Charges	1600000	986127	613873

14	14-Purchase of Staff Car	4700000	2274245	2425755
15	15-Maintenance of staff car & purchase of fuel	4500000	2761049	1738951
16	16-Payment for Professional & Special Services	10500000	7280543	3219457
17	17-Rent & Taxes	100000	0	100000
18	22-Sumptuary Allowance	400000	12000	388000
19	25-Minor Construction Works	16000000	14310600	1689400
20	26-Machines & Furnishing/Equipment & Plant	1500000	0	1500000
21	27-Medical Reimbursement	3000000	2603882	396118
22	29-Maintenance	7500000	7499871	129
23	42-Other Expenses	1000000	369384	630616
24	44-Training Expenses	150000	53824	96176
25	45-L.T.C.	4500000	2808934	1691066
26	46-Purchase of Computer Hardware/Software	3000000	1798352	1201648
27	47-Maint. of Comp. & purchase of stationery	2000000	1509331	490669
Total		322791000	246866175	75924825

Place: Nainital

Dated: April ..., 2015.

Total budget sanctioned by the Government for current financial year under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-00-05-for the compensation for Judicial Buildings for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	42-Other Expenses		0	0
Total		0	0	0

Place: Nainital

Dated: April ..., 2015.

Total budget sanctioned/released by the Government for current financial year under grant no. 04, head of account 2014-Administration of Justice-800-Other Expenses-00-01-Centrally Planned/Centrally Sponsored Scheme, on the recommendation of 13th Finance Commission for the financial year 2014-2015

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Expenditure during the Financial Year	Balance/ Surrendered budget
1	03-13वें वित्त आयोग की संस्तुति के क्रम में प्रातःकालीन एवं सायंकालीन न्यायालय 42-अन्य व्यय	11556000	8798229	2757771
2	08-13वें वित्त आयोग की संस्तुति के क्रम में विरासत भवनों का अनुरक्षण 29-अनुरक्षण	11539000	2671000	8868000
3	11-13वें वित्त आयोग की संस्तुति के क्रम में न्यायालय प्रबन्धक 42-अन्य व्यय	12726000	1473214	11252786
Total		35821000	12942443	22878557

Place: Nainital

Dated: April ..., 2015.

SECTION 4(1)(b)(xii)

The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes;

There are no subsidy programmes in the High Court of Uttarakhand at Nainital.

SECTION 4(1)(b)(xiii)

Particulars of recipients of concessions, permits or authorizations granted by it;

Not applicable in the High Court of Uttarakhand.

SECTION 4(1)(b)(xiv)

Details in respect of the information, available to or held by it, reduced in electronic form;

Judgments, Cause lists and information of Hon'ble Judges and High Court accessible worldwide for litigant public at website : www.highcourtofuttarakhand.gov.in

SECTION 4(1)(b)(xv)

The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use;

(1) The litigant public can visit the website of the High Court at www.highcourtofuttarakhand.gov.in

(2) The litigant public can know the status of their case through I.V.R.S. (Interactive Voice Response System) using telephone by dialling telephone number (05942)-233501.

(3) A touch screen information KIOSK has been set up at the High Court by which the litigant public may know the status of their cases.

(4) An enquiry Counter has been set up at the High Court by which the litigant public may know the status of their cases.

(5) Apart from it, the litigant public may also enquire status of their cases by moving application at the High Court of Uttarakhand alongwith requisite fee.

SECTION 4(1)(b)(xvi)

The names, designations and other particulars of the Public Information Officers;

Sri Narender Dutt, Appellate Authority under Section 19(1) of the Right to Information Act, 2005, Registrar (Judicial) High Court of Uttarakhand At Nainital Tel. No.: 05942-233802 (Office); 05942-231239 (Residence) Cell No.: +919411107776

Sri V. C. Barthwal, State Public Information Officer under Section 5(1) of the Right to Information Act, 2005 Joint Registrar High Court of Uttarakhand At Nainital Tel. No.: 05942-235388 Ext. No.: 405 (Office); 05942-232803 (Residence) Cell No.: +919411107532.

SECTION 4(1)(b)(xvii)

Such other information as may be prescribed; and thereafter update these publications every year;

NIL.

Pendency of Cases of the High Court as on 31-03-2015

	Civil	Criminal	Total
Main Cases	17284	7079	24363
Misc. Applications	26284	2917	29201

**District wise pendency of cases of the state judiciary as on 31-03-2015
District Courts**

Sl. No.	Name of District	Civil Cases	Criminal Cases	Total
1	Almora	499	874	1373
2	Bageshwar	126	392	518
3	Chamoli	306	650	956
4	Champawat	173	1049	1222
5	Dehradun	10725	47048	57773
6	Haridwar	8294	29331	37625
7	Nainital	2784	6744	9528
8	Pauri Garhwal	985	2308	3293
9	Pithoragarh	322	904	1226
10	Rudraprayag	145	1108	1253
11	Tehri Garhwal	344	1035	1379
12	U.S. Nagar	4791	21131	25922
13	Uttarkashi	325	663	988
	Total	29,819	1,13,237	1,43,056

Family Courts

Sl. No.	Name of District		Civil Cases	Criminal Cases	Total
1	Dehradun	Dehradun	1446	807	2253
		Rishikesh	156	145	301
2	Haridwar	Haridwar	598	501	1099
		Roorkee	454	452	906
3	Nainital		481	578	1059
4	Pauri Garhwal		195	247	442
5	U.S.Nagar		716	691	1407
	Total		4046	3421	7467